

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No.17 of 2017 (SZ)**

Dhenupri Housing Colony, Kannadasan  
Avenue, Seethalakshmi Nagar  
Welfare Association, a Registered Society,  
Rep. by its President D. Ravi,  
No.5, Kannadasan Avenue,  
Madambakkam, Chennai – 600126.

... Applicant

**Vs**

The Secretary,  
State Urban Development Department,  
Government of Tamil Nadu,  
Fort St. George,  
Chennai – 600009 & 8 others.

... Respondents

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**Advocate  
Thiru.Kasi Rajan,  
Advocate, Chennai.**

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a Registered Society,  
Rep. by its President D. Ravi,  
No.5, Kannasadasan Avenue,  
Madambakkam, Chennai – 600126.

... Applicant

**Vs**

1. The Secretary,  
State Urban Development Department,  
Government of Tamil Nadu,  
Fort St. George,  
Chennai – 600009.
2. The Commissioner,  
Municipal Administration & Water Supply Department,  
Chepauk,  
Chennai – 600009.
3. The Director of Town Panchayat,  
Chepauk,  
Chennai – 600005.
4. The Tamil Nadu Pollution Control Board,  
Rep. by its Chairman,  
76, Mount Salai, Guindy,  
Chennai – 32.
5. The Superintending Engineer,  
Kancheepuram, Thiruvallur Circle,  
TWAD Board, "A"Block, No.1, Second Floor,  
Alandur Municipality Super Bazar Complex,  
New Street, Alandur,  
Chennai – 600016.
6. The District Collector,  
Kancheepuram District,  
Kancheepuram – 631201.
7. The District Environmental Engineer,  
Kancheepuram District,  
Kancheepuram – 631501.

  
**JOINT CHIEF ENVIRONMENTAL ENGINEER**  
**TAMIL NADU POLLUTION CONTROL BOARD**  
**No.76, MOUNT SALAI, GUINDY,**  
**CHENNAI-600 032.**

8. The Revenue Divisional Officer,  
Tambaram,  
Chennai – 600045.
9. Madambakkam Town Panchyat,  
Rep. by its Executive Officer,  
Madambakkam,  
Chennai – 600126.

... Respondents

**REPORT FILED ON BEHALF OF THE 4<sup>TH</sup> & 7<sup>TH</sup> RESPONDENTS -  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, S.Ragupathi, Son of Thiru.R.Sanganan, Hindu, aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 4<sup>th</sup> & 7<sup>th</sup> Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the applicant filed this application before the Hon'ble NGT (SZ) with the following prayer as follows:

- (i) "To direct the respondents to stop discharging the drainage water of the Madambakkam Town Panchayat into the Madambakkam Thangal Eri, the drinking water source.
- (ii) To remove the public toilet and the septic tank situated at the Madambakkam Thangal Eri.
- (iii) To stop dumping of garbage and waste at the burial ground of the Madambakkam Town Panchayat.
- (iv) To provide pollution free water to the residents of Madambakkam Town Panchayat."

*S. Ragupathi*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

3. it is respectfully submitted that the, Hon'ble National Green Tribunal (SZ) has constituted a joint committee comprising of (1) District Collector, Chengalpattu District (as after bifurcation of Kancheepuram District, this disputed area now falls within the jurisdiction of District Collector, Chengalpattu), (2) Tamil Nadu Pollution Control Board, (3) Director of Town Panchayat, Superintending Engineer, Tamil Nadu Water and Drainage Board (TWAD Board), (4) Executive Engineer or Chief Engineer in charge of Public Works Department (PWD) and Water Resource Organization (WRO) of the respective area to inspect the area in question and submit a detailed status report regarding the allegations made in the application and possible pollution that is being caused to the said water body mentioned in the application on account of the existence of the public toilet and discharge of any untreated water and dumping of garbage in the burial ground and also in the water body and whether ninth respondent is strictly complying with the procedure for collection, segregation and disposal of waste generated in their Panchayat as required under the Solid Waste Management Rules, 2016 and if there is any violation, what is the action taken, if there is any pollution caused to the quality of water in the water body then what is the remedial action to be taken to restore the same and submit a factual and actual action taken report to this Tribunal within a period of two months. The water quality should contain not only the parameter of BOD (Bio-logical Oxygen Demand), COD (Chemical Oxygen Demand) and PH (Potential of Hydrogen value) but also the Faecal Coliforms (FC), Suspended Solids (SS) and Total Coliforms (TC) and also the presence of heavy metals and TDS level. If any violation is found, the Committee can suggest the nature of action to be taken including the recovery of environmental compensation. The Committee is also to ascertain the source of pollution of the water body if any and submit the present status as well as action taken report within a period of two months to this Tribunal. The Superintending Engineer, Public Works Department and Water Resources

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
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Organisation shall act as nodal agency for co-ordination and providing necessary logistics for this purpose”.

It is further submitted that in due compliance of the orders of the Hon'ble National Green Tribunal dated 02.11.2020, the water samples were collected by the officials of the District Environmental Engineer, TNPCB, Maraimalai Nagar along with Executive Officer, Madambakkam Town Panchayat from the Thangal Eri (Lake) situated in Madambakkam on 07/09/2020.

**Collection of water sample to ascertain the quality of water in the Thangal Eri (Lake), Madambakkam**



Statement showing the value of the Physico chemical parameters analysed

Sl. No	Parameters	Unit s	Point of Collection	TNPCB Standards
			Thangal Eri (Lake Water) at Madambakkam	(Inland Surface Water)
1	pH @ 25°C	No.	7.55	5.5-9
2	Total Suspended Solids @ 105°C	mg/L	33	100

*S. S. S. S.*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
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3	Total Dissolved Solids @ 180°C	mg/L	807	<b>2100</b>
4	BOD @ 27°C	mg/L	23	<b>30</b>
5	COD	mg/L	240	<b>250</b>
6	Copper as Cu	mg/L	<0.033	<b>3</b>
7	Zinc as Zn	mg/L	<0.01	<b>1</b>
8	Cadmium as Cd	mg/L	<0.013	<b>2</b>
9	Lead as Pb	mg/L	<0.07	<b>0.1</b>
10	Nickel as Ni	mg/L	<0.05	<b>3</b>
11	Total Chromium Cr	mg/L	<0.01	<b>2</b>
12	Hexavalent Chromium Cr <sup>+6</sup>	mg/L	<0.01	<b>0.1</b>
13	D.O	mg/L	5.5	<b>5mg/l and above</b>

Statement showing the value of the Bacteriological parameters analysed

Sl. No	Parameters	Units	Point of Collection	Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board
			Thangal Eri (Lake Water) at Madambakkam	
1	Total Coliform	MPN /100 ml	1700	500 or less.
2	Faecal Coliform	MPN /100 ml	460	500 (desirable) 2500 (Maximum Permissible)

It is respectfully submitted that the Report of analysis of the water samples collected from the said water body reveals that the Physico chemical parameters analysed satisfy the Inland surface water standards prescribed by the Board. Furthermore the water sample collected from the Thangal Eri Lake analysed for Bacteriological parameter **Total Coliform exceeds the standards** and the (Faecal Coliform) meets the Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.  
**BEFORE ME**

### VERIFICATION

I, S.Ragupathi, son of Thiru.R.Sanganan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this                      day of December, 2020.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
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4<sup>TH</sup> & 7<sup>TH</sup> RESPONDENTS - TAMIL  
NADU POLLUTION CONTROL BOARD.**

**Advocate for Respondent : 4<sup>TH</sup> & 7<sup>TH</sup>  
Thiru.Kasi Rajan,  
Advocate, Chennai.**

**Date:17.12.2020**